

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 934-1011/Genl./Circulation/West/THC/2025

Dated, Delhi the 13/1/25

Sub:- Notification regarding Suspension of Advocate from Practice.

Forwarded copy of Endorsement Letter No. 1377-1507/Genl./Misc./Circulation/2025 Dated 08.01.2025 along with its enclosure i.e. copy of Notification Bearing Ref. No. 628/Gen/SI/2024 Dated 04.12.2024 of Sh. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6 Siri Fort Institutional Area, Khel Gaon Marg, New Delhi - 110049 Bearing Diary No. 59/B Dated 03.01.2025, on the subject cited above, from Ms. Ravinder Bedi, Ld. Officer Incharge, General Branch, Central District/Ld. District Judge (Commercial Court), Tis Hazari Courts, Delhi for information and compliance/necessary action to:-

1. All the Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website of Delhi District Courts as well as on the Website of West District.
3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.


(Ajay Gupta)
District Judge (Commercial Court) - 05/
Officer Incharge, General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.



Phone : +91-11-41752340, 45603796
+91-11-45603739, 43559588
E-mail : barcouncilofdelhi@rediffmail.com
Web. : www.delhibarcouncil.com

दिल्ली विधिज्ञ परिषद्
BAR COUNCIL OF DELHI

(Statutory Body Constituted under the Advocates Act, 1961)
2/6, Siri Fort Institutional Area, Kheal Gaon Marg, New Delhi-110 049

Ref. No. 622/Gen/SF/2024

Dated 04.12.2024

NOTIFICATION

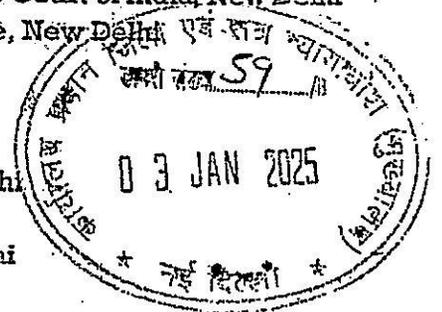
It is hereby notified for general information that pursuant to the order passed/pronounced by the Enrolment Committee of Bar Council of Delhi, on 04.12.2024, the licence of Mr. Bansi Lal Sharma, (enrolled with Bar Council of Delhi vide Enrolment No. D/2522/2014) to practice as an Advocate has been suspended with effect from 04.12.2024 with further recommendation to be forwarded to Bar Council of India for removal of his name from the rolls of Bar Council of Delhi. The above order is emanated from the Complaint No.170/2019 (BCI Transfer Case No.602/2023) titled Mahabir Singh Yadav Vs. Bansi Lal Sharma, Advocate.


Arun Sharma (Retd.)

Secretary

Copy forwarded for information to :

1. The 1st Additional Solicitor General of India, Supreme Court of India, New Delhi
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
3. The Secretaries of All Bar Associations, Delhi
4. The Secretaries of All State Bar Councils
5. The Registrar, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar Generals, All High Courts in India
8. The District & Sessions Judge, Tis Hazari Courts, Delhi
9. The District Judges in all 7 Districts of Delhi
10. The District Magistrates in all 9 Districts of Delhi
11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
12. Mr. Mahabir Singh Yadav, R/o Village Sunderpux Jararu P.O. Siwari, Tehsil Farukh Nagar, District Gurugram, Haryana-122506.
13. Mr. Bansi Lal Sharma, R/o VPO Siwari Tehsil Farukh Nagar, Distt. Gurugram, Haryana -122506 with the direction to surrender the Enrolment Certificate and Identity Card issued by the Bar Council of Delhi, immediately on receipt of this notification.



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10/1/25

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

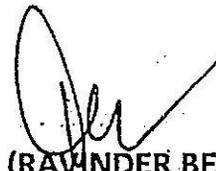
No. 1377-1507 Genl./Misc./Circulation/2025

Dated, Delhi the 08 JAN 2025

Sub:- Notification regarding suspension from practice as an Advocate.

Forwarded a copy of the Notification bearing Ref No. 628/Gen/SF/2024, dated 04/12/2024, and bearing diary No. 59/B dated 03/01/2024 received from Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049, for information and necessary action to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi. *west*
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.



(RAVINDER BEDI)

Officer In-Charge, General Branch, (C),
District Judge, (Commercial Court),
Tis Hazari Courts Delhi.

Encl. As above

o/c/Genl/Ext

www
PP 885 (west)
10/01/2025